

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

104. IA/1069/2024 C.P. (IB)/236(MB)2020

**IN THE MATTER OF**

Shivkumar Suppliers

... Petitioner

Vs

Madhur Nourishment Products LLP

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Counsel for the Applicant

For the Respondent:

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**ORDER**

**IA 1069 of 2024**- Adjourned to **02.04.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/